FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Dated: 16.12.2024

To

The Interim Resolution Professional / Resolution Professional,

Sh. Amit Ojha

M/s Advance Recycling Solutions LLP,

Address - M-12 (A&B) Rear Basement, Jangpura Extension, New Delhi-110014

E-mail-cirpadvancerecycling@gmail.com, amitojha17@gmail.com

From

Income Tax Officer

Ward-45(1), Room No. 1810, 18th Floor, E2 Block, Civic Centre, Delhi-110002

Subject: Submission of proof of claim in the case of M/s Advance Recycling Solutions LLP.

Madam/Sir,

I, Ramesh Kumar, ITO, Ward-45(1) Room No 1810, 18th floor, E2 Block, Civic Centre, Delhi-110002, hereby submit this proof of claim in respect of the corporate insolvency resolution process in the case of M/s Advance Recycling Solutions LLP. The details for the same are set out below:

PARTICULARS			
1.	NAME OF OPERATIONAL CREDITOR	ITO, WARD- 45(1) DELHI	
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR	INCOME TAX DEPARTMENT, DELHI.	
	(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)		
3.		ROOM NO 1810, E2 BLOCK, PRATYAKSH KAI BHAWAN, CIVIC CENTRE, 110002. EMAIL: DELHI.ITO45.1@INCOMETAX.GOV.IN	
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Rs. 5,98,050/- (CONSOLIDATED DEMAND RAISED ON ITBA PORTAL)	

		CONSOLIDATED DEMAND RAISED ON ITBA PORTAL. (COPY OF CONSOLIDATED DEMAND WITH FINANCIAL YEAR WISE BREAKUP IS ATTACHED HEREWITH).
		HERE WITH).
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	-
7.	DETAILS OF HOW AND WHEN DEBT	-
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	_
9.	DETAILS OF: a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to which the claim refers	-
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OF ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	R PAYMENT IN FAVOUR OF ITO, WARD-45(1).
11.		
Signa [<i>Plea</i>	ature of operational creditor or person authority if this is being such	norised to act on his behalf bmitted on behalf of an operational creditor]
NICC	OME TAX OFFICER, WARD-45(1) DEL	ш

^{*}PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

DECLARATION

I, Ramesh Kumar, currently residing at Delhi, hereby declare and state as follows: -

- 1. M/s Advance Recycling Solution LLP having PAN No. ABMFA3342A, default in respect of demand raised vide order u/s at the insolvency commencement date, being actually indebted to WARD-45(1), DELHI, INCOME TAX DEPARTMENT in the sum of Rs. 5,98,050/-.
- 2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: Consolidated demand on ITBA Portal.
- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.
- 4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].

Date: 16.12.2024 Place: Delhi

वार्ड-45(1), कमरा नं.1810 / V

आयकर अधिकारी / Income Tax Officer बार्ड-45(1), कपरा नं.1810 / Ward-45(1), Room No.1810 ई-2. ब्लॉक प्रत्यक्ष कर पवन, /E-2 Block, Pratyaksh Kar Bhawan सिविक सेन्टर, नई दिल्ली / Civic Centre, New Delhi

(Signature prithe Blanfaht KUMAR

VERIFICATION

I, Ramesh Kumar, ITO Ward 45(1), the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Delhi on this 16th day of December, 2024

(Signature of the claimant) रमेश कुमार/RAMESH KUMAR

[Note: In the case of company or limited liability partnership, the declaration का प्राप्त का प्राप्त का शिका कि Income Tax Officer shall be made by the director/manager/secretary and in the case of other entities का office nalyaksh Kar Bhawan authorised for the purpose by the entity].

